

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 16-07-2021

Morning Session	Afternoon Session
Evidence 1.CC.3743/2017 2.CC.6880/2017 3.CC.1783/2019 4.CC.4056/2019 5.CC.5063/2019	NBW to accused 1.CC.1256/2018 2.CC.3740/2018 3.CC.6167/2018 4.CC.6192/2018 5.CC.6270/2018 6.CC.1771/2019 7.CC.2384/2019 8.CC.2580/2019 9.CC.3944/2019 10.CC.8534/2019 11.CC.11427/2019 12.CC.11541/2019 13.CC.12184/2019 14.CC.4102/2020 15.CC.7938/2020 16.CC.9510/2020
Arguments 6.CC.8353/2015 7.CC.8620/2017	
Charge/Plea 8.CC.4618/2019	
Evidence 9.CC.7868/2017 10.CC.2625/2019 11.CC.6253/2019 12.CC.8093/2019 13.CC.12147/2019	
Orders 14.CC.6106/2016	Hearing 17.Cmis.79/2021
Objection 15.CC.8642/2021	
Summons 16.CC.4609/2019 17.CC.6539/2019 18.CC.12171/2019 19.CC.267/2020 20.CC.7902/2020	

Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 16/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.957/2016	1. CC No.8203/2018
2. CC No.8782/2018	2. CC No. 2257/2019
3. PCR No.362/2019	3. CC No. 1926/2019
4. PCR No.46/2021	4. C.misc No.180/2020
5. CC No.1785/2015	5. CC No. 1138/2017
6. CC No.7437/2017	6. CC No. 4280/2017
7. CC No.8293/2020	7. CC No. 7875/2017
8. CC No.171/2021	8. CC No. 1010/2021
9. CC No.7355/2016	9. CC No. 8551/2021
10. CC No.2125/2017	10. CC No. 9147/2021
11. CC No.6730/2017	11. CC No. 3053/2017
12. CC No. 9654/2017	12. CC No. 5145/2013
13. CC No. 3569/2018	13. CC No. 957/2015
14. CC No. 5072/2018	14. CC No. 7806/2016
15. CC No. 5755/2018	15. CC No. 8300/2016

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

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